

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA.No.3/2010 in
Petition(s) for Special Leave to Appeal (Civil) No(s).29641/2009

(From the judgement and order dated 06/08/2009 in FAO No. 123/2006
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PANKAJ MAHAJAN Petitioner(s)

VERSUS

DIMPLE @ KAJAL Respondent(s)

(Appln. for maintainance)

Date: 08/08/2011 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Ms. S. Janani,Adv.

For Respondent(s) Mr. B.K.Satija,Adv. (Mentioned by)

UPON being mentioned the Court made the following
O R D E R

List I.A.No.3/2010 next week.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master